## OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: EAST DISTRICT KARKARDOOMA COURTS : DELHI ORDER

In view of joint request received from Sh. Divyam Lila, Ld.JMFC (MCD) East Sh. Bhanu Pratap Singh, F.C. (East). Karkandanas C. (1997). Ld. J.M.F.C (East) Karkardooma Courts regarding change of duty as Duty MM for the month of August '2024, Duty Roster hearing po 576 (CAAA / DA Courte regarding change of duty as Duty modified, as under: Duty Roster bearing no. 576/CMM/EAST/KKD/DELHI, dated 29.07.2024 is partially modified, as under:-

Sl. No. Name of the Duty MM	Duty to be performed on	In place of
Sh. Bhanu Pratap Singh, Ld. J.M.F.C, R/o B-13, Saket Court Residential Complex, New Delhi	27.08.2024	Sh. Divyam Lila, Ld. JMFC (MCD) /East R/o E-411, 1 <sup>st</sup> Floor, Greater Kailash-2, Delhi-110048.

Rest of the conditions in circular No. 576/CMM/EAST/KKD/DESHU, dated 29.07.2024, shall remain unchanged.

CJM/EAST/KKD/Delhi

Juncial Magistrate, East Karkardooma Courts, Delhi

Dated: 24.08.2024

Copy for information to:-

1. The Ld. Registrar General, High Court of Demi at-New Delhi.

The Principal District & Sessions Judge (HQ,) and West, THC, Delhi.

The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.

The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.

The Principal District & Session Judge North, and North-West, Rohini, New Delhi.

The Principal District & Session Judge, South-West, Dwarka, New Delhi.

7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.

The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.

9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi. 10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.

11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.

12-The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.

13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).

14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.

15. Incharge Pool Car, Karkardooma Courts, Delhi.

16. Incharge Cash Branch, Karkardooma Courts, Delhi.

17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.

18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.

19. The Commissioner of Police, Delhi and DCP, East, Delhi.(Through Chowki Incharge KKD, Delhi.)

21. Lock Up Incharge, Karkardooma, Delhi.

22. Information Cente/(E-Sewa Kendrar), Karkardooma Courts, Delhi.

23. Video Conference Room, Karkardooma Courts, Delhi.

24. For uploading on layers/Web-Site.

25. Office Order File.

udicial Magistrate, East cardeoma Courts, Delhi